## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

**APPLICATION NUMBER** 

PETITION NUMBER

: CP/3/2016

NAME OF THE PETITIONER(S)

: Sharath Ramaraj and 2 Others

REPRESENTED BY

NAME OF THE RESPONDENT(S)

NAME (IN CAPITAL)

: M/S ikonzer Solutions Private Limited & 7 others

SECTION

Sl.No.

: 397/398

K.RAMBAMY G.V.MOHAN KUMAR

**SIGNATURE** 

2. S. Sathyagemeth

Course for ResPolation, 2 G. ~ =

For Mr. G. Sivarhankey

## **ORDER**

Shri S Sathyaganesh, representing counsel on record for petitioners present. Shri G V Mohan Kumar, counsel for R2 present. Representing counsel for petitioner sought time for filing reply to the sur rejoinder. Time extended at request finally. Put upon 05.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)